

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30

C.P. No. 237/(MAH)/2017

CORAM:

Present:

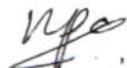
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. UTC Fire & Security India Ltd.

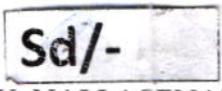
SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
30.	C S HEMAKSHI PATEL.	ONESELF FOR. UTC FIRE SECURITY. LIMITED.	

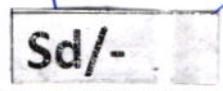
ORDER

CP 237/441/NCLT/MB/MAH/2017

At request of the parties, list this matter on 26.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)